

DIVISION BENCH
COURT - II

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/20(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INDIAN BANK VS SRI TEJINDER SINGH WALIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Niraj Kumar, CS] for Resolution Professional

Mr. S. K. Ray, Adv.] For FC
Ms. Z. Khan, Adv.

Mr. P. Chattopadhyay

Mr. S. Chakraborty, Adv.] For PG

ORDER

1. Learned Counsel for the parties present.
2. This matter is admitted on 19.03.2024, none had appeared on behalf of the Personal Guarantor.
3. An appropriate application be filed. List this matter **on 12.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**